

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8467/2015

COMMITTEE OF MANAGEMENT PRATHMIK ANUSUCHI PRATHMIK
PATHSHALA & ORS.

Appellant(s)

VERSUS

CHIEF SECRETARY GOVT. OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 46929/24 IS LISTED UNDER THIS ITEM]

IA No. 46929/2024 - EARLY HEARING APPLICATION

Date : 28-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Ms. Pratibha Jain, AOR
 Mrs. Christi Jain, Adv.
 Ms. Akriti Sharma, Adv.
 Mr. Aditya Jain, Adv.
 Mr. Siddharth Jain, Adv.
 Mr. Om Sudhir Vidyarthi, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, AOR
 Mrs. Aditi Agarwal, Adv.
 Mr. Nooman Khan, Adv.
 Ms. Astha Goel, Adv.
 Mr. Jayesh Sharma, Adv.

Mr. Shailendra Kumar Mishra, Adv.
Mr. Shivam Tripathy, Adv.
Mr. Sharad Prakash Pandey, Adv.
Mr. Rajesh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 46929/2024

List the application for early hearing after three months.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR